LOK SABHA

Thursday, March 31, 1977/Chaitra 10, 1899 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

SHRI JYOTIRMOY BOSU (Diamond Harbour): Since there is nobody here to take the oath, may I draw your attention to the Motion I gave on the 28th? You were kind enough to ask me to wait for two days....

MR. SPEAKER: I will see later on.

SHRI JYOTIRMOY BOSU: But today is the third day: I would like to have an observation from the Chair in this regard.

MR. SPEAKER: You cannot raise this question now.

SHRI JYOTIRMOY BOSU: You may kindly note that today is the third day.

MR. SPEAKER: It may be the third day or it may be the fifth day, but until I call you, you should not get up.

SHRI JYOTIRMOY BOSU: My Motion is there and your direction is there.

MR. SPEAKER: I will call you when I am ready.

11.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER CARDAMOM ACT

MINISTER OF THE FINANCE AND REVENUE ANDBANKING (SHRI H. M. PATEL): On behalf of Shri Mohan Dharia I beg to lay on the Table a copy of the Cardamom (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 2898 in Gazette of India dated the 20th November, 1976 under sub-section (3) of section 33 of the Cardamom Act, 1965, [Placed in Library. See No. LT-15|77].

NOTIFICATIONS UNDER GENERAL INSURANCE BUSINESS (NATIONALISATION) ACT NOTIFICATIONS UNDER EMERGENCY RISKS (GOODS) INSURANCE ACT, EMERGENCY RISKS (UNDERTAKINGS) INSURANCE ACT, INDUSTRIAL FINANCE CORPORATION ACT, AND INDUSTRIAL DEVELOPMENT BANK OF INDIA ACT

SHRI H. M. PATEL: I beg to lay on the Table;—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 17 of the General Insurance Business (Nationalisation) Act, 1972:—
 - (i) The General Insurance (Rationalisation and revision of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Second Amendment Scheme, 1976 published in Notification. S.O. 4466 in Gazette of India dated the 27th November, 1976.